



\$~31

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 5002/2017 & CM APPL. 32605/2021**
CHANDNI CHOWK SARV VYAPAR MANDAL (REGD.)
..... Petitioner

Through: Mr. Mohit Mudgal, Advocate.

versus

DELHI POLICE THROUGH COMMISSIONER OF POLICE & ORS
..... Respondents

Through: Mr. Anuj Aggarwal, Standing Counsel
for GNCTD alongwith Mr. Yash
Upadhyay, Mr. Akshya Singh & Ms.
Ayushi Bansal, Advocates for R-1 &
2.
Mr. Dipak Raj, Mr. Kamlesh Kumar
Mishra, Mr. Anjani Kumar Mishra,
Mr. Kailash Kr. Jha & Mr. Bibhuti
Bhushan Mishra, Advocates for
intervener.

CORAM:
HON'BLE MR. JUSTICE SIDDHARTH MRIDUL
HON'BLE MR. JUSTICE ANISH DAYAL

% **ORDER**
13.09.2023

An adjournment slip has been moved on behalf of the petitioner. The same is taken on record.

At request of Mr. Mohit Mudgal, learned counsel appearing on behalf of the petitioner, the hearing of the present petition is adjourned.



There is no objection for the same from the learned counsel appearing on behalf of the respondents.

List on 04.12.2023.

SIDDHARTH MRIDUL, J

ANISH DAYAL, J

SEPTEMBER 13, 2023/MR